

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-08/2017/6049/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Utpal Prasad,  
District & Sessions Judge,  
Majuli.

Dated Guwahati, the <sup>th</sup> 24 July, 2024.

Sub:- **Extension of Commuted leave.**

Ref:- Your letter No. JJA(M)/2024/1444 Dated 18.07.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **extension of commuted leave for seven days from 17.07.2024 to 23.07.2024**, as prayed for.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC. VII-08/2017/6050-6052/A, dated** , 24-07-24  
Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. (Copy of duly filled in leave application in the prescribed format is enclosed herewith)
2. The Chief Judicial Magistrate, Majuli.
- ✓ 3. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
